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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 908/2023**

TEAM FRANCE 01 S A S

.....Plaintiff

Through: Mr. Rajshekhar Rao, Sr. Advocate
along with Mr. Anandh
Venkataramani, Mr. Saket Satapathy,
Mr. Anubhav Dutta, Ms. Akshita
Totla, Ms. Mansi Tyagi, Mr. Vinay K
Misra, Ms. Vishakha Gupta, Ms. Rini
Mehra, Advocates.

versus

SPICEJET LIMITED

.....Defendant

Through: Mr. Amit Sibal, Senior Advocate with
Mr. K.R. Sasiprabhu, Mr. Sanjeev
Seshadri & Ms. Chinmayi Chatterjee,
Advocates.

+ **CS(COMM) 909/2023**

SUNBIRD FRANCE 02 S A S

.....Plaintiff

Through: Mr. Rajshekhar, Rao, Sr. Advocate
along with Mr. Anandh
Venkataramani, Mr. Saket Satapathy,
Mr. Anubhav Dutta, Ms. Akshita
Totla, Ms. Mansi Tyagi, Mr. Vinay K
Misra, Ms. Vishakha Gupta, Ms. Rini
Mehra, Advocates.

versus

SPICEJET LIMITED

.....Defendant

Through: Mr. Amit Sibal, Senior Advocate
along with Mr. K.R. Sasiprabhu, Mr.
Sanjeev Seshadri & Ms. Chinmayi
Chatterjee, Advocates.

CORAM:

HON'BLE MR. JUSTICE ANISH DAYAL

ORDER



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15.01.2025

I.A. 882/2025 in CS(COMM) 908/2023 & I.A. 883/2025 in CS(COMM) 909/2023

1. These applications have been filed seeking early hearing of the above captioned suits, which are otherwise fixed for 28th January 2025.
2. Mr. Amit Sibal, Sr. Counsel seeks leave to withdraw these applications.
3. Both the applications are accordingly dismissed as withdrawn.
4. List on 28th January 2025, the date already fixed.
5. Order be uploaded on the website of this Court.

ANISH DAYAL, J

JANUARY 15, 2025/sm/tk